HIGH COURT OF **CHHATTISGARH: BILASPUR**

:: MEMO ::

No 7788 /S g

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Bilaspur, Dated: 2

106/2022ENER

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The Registrar Registrar General, General, General Allahabad High Court, Bombay High Court, Mumbai Andhra Pradesh High Court, Allahabad) 1 JII Court, Hyderabad SO/SPI PROC

4. ω N F The Registrar Registrar General, Delhi High Court, New Delhi.

EMIFY & PUT UP

The Registrar General,

6.5 The Registrar General, Guwahati High Court, Assam. High Court of Gujarat, Sola-

(Ahmadabad).

The Registrar General, Jharkhand High Court, Ranchi. Jammu & Kashmir High Court, Shrinagar.

The The Registrar Registrar General General, Karnataka High Court, Banglore

10 The Registrar General General, M.P. High Court, Jabalpur. Madras High Court, Chennai.

11. The Registrar General Orissa High Court, Cuttack.

12 The Registrar Rajasthan High Court, Jodhpur

13 The Registrar General High Court of Uttarakhand at Nainital

14 The Registrar General

15 The Registrar General High Court of Calcutta, Kolkata

16. The Registrar General High Court of Himachal Prades,

17. 18 The The Registrar Registrar General General High Court of Kerala, Ernak High Court of Patna, Patna Ernakulam

19 The Registrar General, High Court of Punjab & Haryana, Court of Sikkim, Gangtok. Chandigarh

20 The Registrar General, High Court of Manipur at Imphal,

The Registrar General, High

22 The Registrar General, Court of Meghalaya,

23 Registrar General, High Court for the State of Telangana, Court of Tripura, Agartala.

24 Registrar General, High

post recruitment from Bar. Regarding of District circulation of Judge the (Entry Short Level) Advertisement for the 2021 by direct

Sub:-

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V/Sforwarded to you with a request to get it circulated amongst all the for the year in C.A. Bar Association within your territorial jurisdiction. recruitment from Bar is filling up of 03 U.P. Public No. 1867/06 in the matter of Malik Mazhar Sultan and Another 2021 per the directions given by Hon'ble the Supreme Service (Three) vacancies of 'District Judge' Ξ. Chhattisgarh Higher Judicial Service by direct Commission & Ors., the short advertisement being published and a copy thereof (Entry S Level) being Court

web-site _. ტ The www.cghighcourt.nic.in. aforesaid Advertisement in detail is available on our

(Arvind Kumar Verma) Registrar General ·90.t 18

Encl:-As above

HGH COURT 9 CHHATTISGARH: **BILASPUR**

District Judge (Entry Level) Examination 2021 Direct Recruitment

submission of application forms. direct recruitment from the Bar. Recruitment to these posts and conditions of interim pay scale in the 13-A Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070 (New service shall be governed by (Recruitment and Conditions of Applications from Indian Citizens are invited in the cadre of Chhattisgarh pay matrix and pay level of Rs. 131100-216600), by by Service), Rules the Chhattisgarh Higher Judicial Service e), Rules 2006, as on the last date of

- Application in prescribed format must reach the Registry by 22/07/2022 till 5.00 PM.
- Date of Written Examination 25/09/2022 (Sunday)

Total Vacancy:- 03

(Unreserved – 02 , Scheduled Tribes – 01)

Eligibility:-

1) LL.B.

2) Has for atleast seven years been an advocate as on 01/01/2022.

Age :-

He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2022.

Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes (non creamy layer) who are the bonafide residents with application form on our website i.e. www.cghighcourt.nic.in must be attached along with application form. Challan form is available along of State of Chhattisgarh, and also and Rs. 1000/- for the candidates belonging

NOTE :-

- Relaxation will be given as per Rules.
- 'n website i.e. www.cghighcourt.nic.in This is only for information. For details please see our

Registrar General